

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P(IB) No.372/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company Under Section		State Bank of India -Vs- Zion Steel Ltd. 7 IBC		

Mr. Sidharther Sharma, Adv. Scorporali Mr. Namvalin Barn, Adv. Scorporali Debter

P 22 [9 13

2 Sumit Devralia PCA

3 RP

Dent Devalua 22-1-2012

ORDER

Ld. Pr. CA on behalf of RP and the Ld. Counsel for the corporate debtor are present.

Ld. Pr. CA on behalf of RP submitted that 2nd progress report has been filed. It is on record. Next CoC meeting is to be held either on 9th or 10th October, 2017.

List it on 06/11/2017.

(Jinan K.R.) Member (Judicial)